

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO. 1497

TO BE ANSWERED ON JULY 29, 2015

DWELLING UNITS FOR EWS

No. 1497 SHRI ABHIJIT MUKHERJEE:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of the dwelling units constructed for Economically Weaker Section (EWS) in the country during each of the last three years and the current year, State-wise/UT-wise including West Bengal;

(b) whether financial assistance has been sought by various States including West Bengal from Housing and Urban Development Corporation during the above said period for housing of EWS; and

(c) if so, the details thereof and the time by which the pending proposals, if any, are likely to be completed?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(SHRI BABUL SUPRIYO)

(a): "Land" and "Colonization" are State subjects and therefore, it is the primary responsibility of the State Governments to construct houses for Economically Weaker Section (EWS). However, under schemes like Jawaharlal Nehru National Urban Renewal Mission

Cont-p/2..

(JnNURM) and Rajiv AwasYojana(RAY), the central Government provided assistance to State Governments for construction of houses for EWS. State/UT-wise details of dwelling units constructed for EWS during the last three years under JnNURM& RAY are at Annexure-I.

(b)&(c): Yes Madam. Details of financial assistance provided by Housing & Urban Development Corporation (HUDCO) to various State Government for construction of houses for EWS, are at Annexure-II. As the houses are being constructed by State Governments, it is upto them to expedite the construction of remaining units. However, HUDCO has not received any proposal for financial assistance, from the State of West Bengal during the last three years. As on date, three proposals received from State Governments for construction of houses for EWS, are under process in HUDCO,details of which are at Annexure-III.

Annexure-I

State / UT wise Details of the Dwelling Units Constructed for Economically Weaker Section in the Country during each of the last three years and the current year under JnNURM & RAY					
[as on 15th July 2015]					
Sr. No.	Name of State/UT	Dwelling Units Constructed			
		2012-13	2013-14	2014-15	Current Year
1	A&N Island	-	-	-	-
2	Andhra Pradesh	1,124	2,439	2,940	1,040
3	Arunachal Pradesh	8	-	176	-
4	Assam	315	591	794	19
5	Bihar	398	445	6,641	-
6	Chandigarh (UT)	-	-	-	-
7	Chhattisgarh	9,435	3,140	2,062	1,044
8	D&N Haveli	-	-	48	-
9	Daman & DIU	-	-	-	-
10	Delhi	-	-	8,080	-
11	Goa	-	-	-	-
12	Gujarat	10,983	12,832	7,202	2,183
13	Haryana	1,317	550	706	168
14	Himachal Pradesh	72	337	409	-
15	Jammu & Kashmir	1,746	2,548	726	216
16	Jharkhand	1,285	2,486	1,539	173
17	Karnataka	1,804	4,666	3,406	149
18	Kerala	3,528	2,467	2,251	855
19	Lakshdweep	-	-	-	-
20	Madhya Pradesh	5,638	5,952	7,104	975
21	Maharashtra	9,561	12,559	15,755	877
22	Manipur	1,707	760	730	15
23	Meghalaya	112	-	180	-
24	Mizoram	384	1,198	338	39
25	Nagaland	-	1,195	1,799	-
26	Orissa	1,288	3,488	1,118	519
27	Puducherry	72	72	288	-
28	Punjab	1,246	944	905	907
29	Rajasthan	2,822	9,440	12,102	450
30	Sikkim	-	39	169	-
31	TamilNadu	10,728	9,018	18,248	1,785
32	Telangana	241	781	2,552	-
33	Tripura	919	452	178	-
34	Uttar Pradesh	7,109	6,861	5,921	2,368
35	Uttrakhand	361	197	483	-
36	West Bengal	14,148	20,329	15,137	719
Grand Total :-		88,351	105,786	119,987	14,501

Annexure-II referred in reply of Lok Sabha Unstarred Question No. 1497 for answer on 29th July 2015.

HUDCO-Details of Implementation status of Housing units sanctioned for Economically Weaker Section (EWS) Housing during last 3 years and current financial year 2015-15 (Till 30.06.15)																
State / UT	2012-13				2013-14				2014-15				2015-16 (30.06.15)			
	Housing Units	Completed	In progress	To be taken up	Housing Units	Completed	In progress	To be taken up	Housing Units	Completed	In progress	To be taken up	Housing Units	Completed	In progress	To be taken up
ANDHRA PRADESH	18144	14048	4096		312500	28125	Scheme curtailed to 28125 Dus		8294			8294				
ARUNANCHAL PRADESH																
ASSAM																
BIHAR																
CHANDIGARH																
CHHATTISGARH	1792			1792	18586			18586								
DELHI																
GOA																
GUJARAT	6096			6096	3550			3550	6560			6560	512			512
HARYANA					160000			160000	7581	5000	2581					
HIMACHAL PRADESH																
JAMMU & KASHMIR																
JHARKHAND																
KARNATAKA					542088	399939	142149		33234			33234				
KERALA	5000			5000	4000		2000	2000	149900		134	149766				
MADHYA PRADESH	29341	8859	7044	13438					60001			60001				
MAHARASHTRA	30101			30101	1473			1473								
MANIPUR																
MIZORAM					15	15			20			20	40			40
NAGALAND	2	2														
ORISSA																
PUDUCHERRY																
PUNJAB																
RAJASTHAN	315712	102943	95675	117094	245914	58779	133085	54050	21737		976	20761				
TAMIL NADU					122816	122816										
TELANGANA																
TRIPURA																
UTTAR PRADESH									60000		60000					
UTTARAKHAND	145		145													
WEST BENGAL																
TOTAL	406333	125852	106960	173521	1410942	609674	277234	239659	347327	5000	63691	278636	552	0	0	552

Annexure referred to in reply of Lok Sabha Unstarred Question no. 29.7.2015.

Annexure-III

Details of proposals received from State Governments for construction of houses for EWS, which are being processed and considered in HUDCO

- a) Proposal received from Nilambur Municipality, Kerala for a loan amount of Rs. 4.50 crore for 300 EWS Housing units;
- b) Proposal received from Kerala Urban & Rural Development Finance Corporation Limited for a loan amount of Rs. 650 crore for 1,37,446 EWS Housing units for providing additional loan to the beneficiaries under Indira Awas Yojana (IAY);
- c) Proposal received from Tamil Nadu Slum Clearance Board (TNSCB) for a loan amount of Rs. 420 crore for 20,000 EWS housing units.